



राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 28<sup>th</sup> March 2017

## **NOTICE**

Further to notice dated 19.1.2017, 25.1.2017, 2.2.2017, 9.2.2017, 21.2.2017, 1.3.2017, 6.3.2017 & 10.3.2017 regarding the cases received from Hon'ble High Courts of Delhi & Rajasthan.

Consequent to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that some of the Company matters having jurisdiction at NCLT, New Delhi related to Winding up and Merger filed under the relevant provisions of Companies Act, 2013, have been received in this Tribunal from Hon'ble High Courts of Delhi & Rajasthan. The matters from Delhi High Court have been received in digital form. All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in term of notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 before date of hearing and appear before the NCLT, Principal Bench on the date mentioned against their names. A list of the matters is attached at appendix-'A'.

  
(Shiv Ram Bairwa)  
Registrar

**LIST OF COMPANY PETITIONS TRANSFERRED FROM HIGH COURTS****HIGH COURT OF RAJASTHAN**

S. No	Case Type	Case No.	Title	Name of Advocate	Next Date of Hearing
1	Co Pet	01/2017	Tractors India Pvt Ltd Vs M/s Varaha Infra Ltd & anr	Mr K S Lodha Mr Piyush Sachdev Mr Adeel Ahmed	08.05.2017
2	Co Pet	12/2015	Egis India Consulting Engineers Pvt Ltd Vs Varaha Infra Ltd	Mr Kapil Kher Mr Jairaj Tantia Mr Kuldeep Mathur 011-42411204/205/206	08.05.2017

**HIGH COURT OF DELHI**

S. No	Case Type	Case No.	Title	Name of Advocate	Next Date of Hearing
1	CO.PET.	838/2016	Levon Engineering Pvt Ltd Vs ROC	Mr Praveen Kumar Mittal	12.04.2017
2	CO.PET.	839/2016	Manas Sea Foods Pvt Ltd Vs RoC	Mr K N Popli	12.04.2017
3	CO.PET.	1162/2016	Fashion Creators Pvt Ltd Vs RoC	Mr B K V Subramanyam	12.04.2017
4	CO.PET.	642/2014	Haryana Energy & Fuels Pvt Ltd Vs RoC	Mr Yogendra Kumar Dwivedi Mr Sandeep S Tripathi	12.04.2017
5	CO.PET.	840/2016	Paramount Organochem Pvt Ltd	Mr Alok Kumar Kuchhal Mr Rajiv Bahl	11.04.2017
6	CO.PET.	1101/2016	Superlite Auto Pvt Ltd	Mr Alok Kumar Kuchhal Mr Rajiv Bahl	11.04.2017
7	CO.PET.	180/2015	Mamram Projects Pvt Ltd	Mr Mukesh Sukhija	01.05.2017
8	CO.PET.	647/2015	Bharat Foils Ltd & Bansal Engineers (Grain Milling)	Mr Chander Shekar Mishra, Mr Aman	12.04.2017

9	CO.PET.	07 OF 2016	Piochio Entertainment Pvt Ltd	Mr Mukesh Sukhija Mr Rajeev Bahl Mr Ashish Midda	01.05.2017
10	CO.PET.	822/2016	Kalideo Impex Pvt Ltd	Mr Tariq Muneer Mr Nitish Joshi	10.04.2017
11	CO.PET.	827/2016	Gifford India Pvt Ltd	Mr Rajeev Kumar	11.04.2017
12	CO.PET.	1091/2016	SGSIL Geophysical Services Pvt Ltd	Mr Parveen K Mttal	11.04.2017
13	CO.PET.	259/2016	Capital first Ltd Vs Pierd One Construction Pvt Ltd	Mr Jagdeep Sharma	12.04.2017
14	CO.PET.	532/2016	Variscon Engineering Services Pvt Ltd Vs Pier One construction Pvt Ltd	Mr Kailash Chandra Mr Devendra Kumar	12.04.2017
15	CO.PET.	1224/2016	Nandos Services India Pvt Ltd	Mr D Bhattacharya Mr Miss Deeti Ojha	13.04.2017
16	CO.PET.	832/2016	STP Ltd Vs Victoria Infratech Pvt Ltd	Mr Ankit Sharma	13.04.2017
17	CO.PET.	50/2014	Srei Equipment Finance Ltd Vs PCL JDRC Joint Venture Ltd	Mr Somesh Arora Mr Gulshan Sharma	18.04.2017
18	CO.PET.	30/2015	Sidmark Sales Enterprises Pvt ltd Vs Him Furnitach Pvt Ltd	Mr Abhigya Miss Madhu	14.04.2017
19	CO.PET.	1014/2016	IIDC Ltd Vs ILFS Township & Urban Assets Pvt Ltd	Mr Aman Lekha Mr Pankaj Kapoor Ms Deepika Raghav	12.04.2017
20	CO.PET.	365/2015	Capital First Ltd Vs Jonsons Tapes Ltd	Mr Rajeev Sagar Mr Abhishek Vikram	17.04.2017
21	CO.PET.	366/2015	Capital First Ltd VS Century Distributors Pvt Ltd	Mr Rajeev Sagar Mr Abhishek Vikram	17.04.2017

22	CO.PET.	406/2014	Space Power Controls Pvt Ltd	Mr Mukesh Sukhija Mr S B Gautam	01.05.2017
23	CO.PET.	413/2015	Dinesh Kumar Vs AEI Lamination Pvt Ltd	Mr Dinesh Kumar Mr Amit Singh	17.04.2017
24	CO.PET.	900/2015	Maharane Traders Pvt Ltd	MrP Nagesh Mr Ashutosh Gupta	19.04.2017
25	CO.PET.	935/2015	Akashganga Builders Pvt Ltd Vs RoC	Mr Soumya Dutta Mr Sanjay Bose	19.04.2017
26	CO.PET.	186/2016	Lloyds Linepipes Ltd	Mr P Nagesh Mr Rajeev Bahl	18.04.2017
27	CO.PET.	187/2016	Superlative Products Pvt Ltd	Mr Dilip Singh Mr Rajeev Bahl	18.04.2017
28	CO.PET.	882/2016	Aleron Builders & Construction Pvt Ltd Vs Atherol Builders & Developers Pvt Ltd	Mr Ravi Bassi Mr Rajiv Bahl	21.04.2017
29	CO.PET.	1163/2016	Yatraonline Pvt Ltd Media Pvt Ltd	Mr Rakesh Mukhija Ms Priyaka Sharma	19.04.2017
30	CO.PET.	411/2014	Rastogi Enterprises Pvt Ltd Vs RoC	Mr Mukesh Sukhija Mr Atma Sah	01.05.2017

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